

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 142 /A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Shri Abubakkar Siddique
Member, MACT
Nagaon.

Dated Guwahati, the 06th January, 2020.

Sub:- **Permission to avail HTC.**

Ref:- Your Memo No. MACT(N)/2559 Dated 20.12.2019

Sir,

With reference to the above, I am directed to inform you that, you are allowed to avail Home LTC for the block period of 2018-2019, w.e.f. 24.12.2019 to 29.12.2019, to visit your home town South Salmara, by the shortest possible route, as per existing Rules.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 143 - 145 /A. dated 06/01/20

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.


JT. REGISTRAR (VIGILANCE)